

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1963
ANSWERED ON:22.11.2010
INDIRA AWAAS YOJANA
Dubey Shri Nishikant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is satisfied with the achievements in ensuring rural housing to the poorest under the Indira Awaas Yojana (IAY) including Jharkhand;
- (b) if so, the details thereof;
- (c) whether the small and marginal farmers have been benefited from the IAY;
- (d) if so, the details thereof during the last three years, State-wise;
- (e) whether the Government proposes to modify the IAY in the light of experience gained; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Indira Awaas Yojana (IAY) is a popular Scheme of the Central Government being implemented in the rural areas of the country including Jharkhand and the overall functioning of the Scheme has been found to be satisfactory. Since inception of the scheme i.e. 1985-86, 245.18 lakh houses have been constructed so far. More than 90% of the physical targets are achieved every year. During the year 2008-09, the achievement of the target was more than 100%. In Jharkhand, in 2009-10, 89% of the physical target were achieved while in 2008-09 the physical achievement was 111%.

(c)&(d): Under IAY Scheme, financial assistance is provided to rural BPL households for construction of dwelling unit. Small and marginal farmers belonging to BPL category, are eligible for financial assistance under IAY as per their turn in the BPL lists/Permanent IAY Waitlists. Although no data for the small & marginal farmers is maintained separately, a Statement showing the number of IAY houses constructed for rural BPL households during the last three years is at Annexure.

(e)&(f): Changes in the IAY guidelines is a continuing process and therefore, the guidelines are modified as per the requirement of the Scheme. The following changes were made in the IAY guidelines during the last three years:

(i) The unit assistance under IAY has been enhanced w.e.f. 1.4.2010, from Rs. 35,000/- to Rs. 45,000/- in plain areas and from Rs. 38,500/- to Rs. 48,500/- in hilly/difficult areas. Before this, the unit assistance was enhanced w.e.f. 1.4.2008 from Rs. 25,000/- per unit to Rs. 35,000/- in plain areas and from Rs. 27,500/- to Rs. 38,500/- per unit in hilly /difficult areas. In addition, an IAY beneficiary can avail a loan of upto Rs.20000 at an interest rate of 4% per annum under Differential Rate of Interest (DRI) Scheme.

(ii) A scheme of Homestead sites was launched, as part of IAY, to provide funds for purchase/acquisition of homestead sites for those rural BPL households who have neither agricultural land nor a housesite.

(iii) The ceiling of providing funds out of natural calamity component was enhanced from Rs. 50 lakh per district per annum to Rs. 70.00 lakh or 10% of district's annual allocation under IAY, whichever is higher.

(iv) Following recommendations of Task Force constituted to look into the quality of IAY houses, were issued to all States /UTs to improve quality of houses:

- # Ensure construction of pucca house with permanent walls and permanent roof so as to withstand minimum level of disaster.
- # Finalize type designs along with technical and material specification
- # Train sufficient manpower for execution of the houses as per type design
- # Ensure availability of construction material & tools
- # Provide technical supervision at basement / lintel level
- # Link fund releases to stage of construction